

**Appellate Tribunal for Electricity at New Delhi
(Appellate Jurisdiction)**

A.No.296 of 2014 & IA Nos. 460 and 461 of 2014

Dated: 17th August, 2015

In the Matter of:

Essar Steel India Ltd.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr.

... Respondent(s)

**Counsel for the Appellant(s) : Ms. R. Mekhala for Mr. G.Umapathy, Adv.
Counsel for the Respondent(s) : -**

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **14th September, 2015**

Court Master